

Annexure- 3
Name of the corporate debtor: Lily Jewellery Private Limited; Date of commencement of CIRP: 25.08.2025; List of creditors as on: 26.11.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------|--------------------|---------------------------|-------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | State Bank of India | | 10.09.2025 | 1,18,32,99,432.22 | 1,18,32,99,432.22 | Secured | - | 1,18,32,99,432.22 | - | 100.00% | - | | - | - | All the assets have been sold, hence amount covered by security interest is Nil |
| Total | | | | 1,18,32,99,432.22 | 1,18,32,99,432.22 | - | - | 1,18,32,99,432.22 | - | 100.00% | - | - | - | - | |